## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 73, 74 and 76/2017 with C.P. No. 26/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET HEARING THE BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

Name of the Company:

Sanil Sahu & Ors.

V/s.

Vishwa Organics Pvt Ltd.

Section of the Companies Act: <u>Section 241-242 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE** 

1. Adv. Vaibherri Nanavah

2. Adv. Prachité Shah

Orig. Retitioner klub

## **ORDER**

Learned Advocate Mrs. Vaibhavi Nanavati with Learned Advocate Ms. Prachiti Shah present for Original Petitioners. None present for Original Respondents.

Original Respondents shall file reply in IA 74/2017 within two weeks after serving a copy in advance to the original Petitioner.

List IA 74/2017 for hearing on 18.09.2017.

List other pending IAs and main CP after the disposal of IA 74/2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of August, 2017.